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> Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011.

Dated: 14th May, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Sachin Singh Rajput, to be an Additional Judge of the Chhattisgarh High Court, for a period of two years with effect from the date he assumes charge of his office.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi

Dated:14.05.2022.

Copy to:-

- Shri Sachin Singh Rajput, Advocate, c/o the Registrar General, Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to Governor, Chhattisgarh, Raipur.
- 3 The Secretary to Chief Minister, Chhattisgarh, Raipur.
- The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Chhattisgarh, Raipur.
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur.
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- PS to ML&J/PS to MOS (L&J)/PPS to Secretary (Justice).
- Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

(Arun Kumar Aggarwal)

Section Officer (Appointments)

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